



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **06-11-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

<b>NAME OF THE HON'BLE JUDGE(s)</b>	<b>ITEM NO(s).</b>
HON'BLE MRS. JUSTICE R. K. PHUKAN	ITEM NO(s) 17,18,34,35 & 37
HON'BLE MR. JUSTICE A.M.B. BARUA	ITEM NO(s) 86 & 87
HON'BLE MR. JUSTICE K.R. SURANA AND HON'BLE MR. JUSTICE A. BORTHAKUR	ITEM NO(s) 5
HON'BLE MR. JUSTICE H.K. SARMA	ITEM NO(s) 28 (As last item)
HON'BLE MR. JUSTICE S.K MEDHI	ITEM NO(s) 24 & 28

**BY ORDER**

**Dated Guwahati, the 5<sup>th</sup> November, 2020.**



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **06-11-2020(FRIDAY):-**

1. THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL NOT SIT.
2. **ITEM NOS. 1-9** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE M.A. ALI** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
3. **ITEM NOS. 10-19** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE M.CHOUDHURY** AFTER RISING FROM **DIVISION BENCH-I** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
4. **ITEM NOS. 20-29** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.J. SAIKIA** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.

**BY ORDER**

**Dated Guwahati, the 5<sup>th</sup> November, 2020.**